

SPECIAL BENCH

O-245

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/199(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	ALOK KUMAR VS ADITI DEVA MILLS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physically)

Mr. Rohit Kr.Keshri, Adv.] For the Respondent
Mr.Ankit Chaurasia, Adv.]
Mr.Sourav Krishna, PCS]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **04/09/2024**.

Satyajit Roy
(Court Officer)

PJ